

should be respected in the country. It is necessary to take steps for prevention of cruelty to animals. The slaughtering of innocent animals in slaughter houses is against the human values. The policy of exporting meat is also not good.

Therefore, the Government is requested to take immediate steps to prevent cruelty to animals.

**(iv) Need to connect Bulandshahar by direct rail service with Lucknow and Delhi**

DR. CHATRAPAL SINGH (Bulandshahar) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Parliament towards an important problem of my Constituency. My Parliamentary Constituency, Bulandshahar is a backward area in the absence of adequate rail services. Public is facing great difficulties due to lack of rail service. This one is neither connected to Delhi, the Capital of India nor to Lucknow, the capital of the State by a direct rail service. The public of this area has been demanding proper rail service since long but so far no action has been taken by the Government in this regard. Therefore, the Minister of Railway is requested that keeping in view the difficulties being faced by the people of this area direct rail services between Bulandshahar and Delhi via Khurja and Hapur and between Bulandshahar and Lucknow should be provided forthwith so that Bulandshahar to Delhi via Khurja and Hapur and a direct train should be introduced from Bulandshahar to Lucknow which is the Capital of the State, so, that the people of this area could be benefited and railway department could make income.

**(v) Need for early setting up of industrial growth centre in Bihar**

SHRI MANJAY LAL (Samastipur) : Mr. Deputy Speaker, Sir, for the development of industries in the country a decision of setting up industrial growth centres in industrially backward States of the country was taken up in 1988. Bihar is an industrially backward State. A decision was taken up to set up six industrial growth centres there but so far no effective steps have been taken up in this regard.

Therefore, I urge upon Union Government to take effective steps for setting up the above mentioned six industrial growth centres keeping in view the industrial backwardness of Bihar.

**(vi) Need to take suitable steps to check recurrence of floods in coastal district Jajpur, Orissa**

[English]

SHRI ANADI CHARAN DAS (Jajpur) : Sir, Jajpur district of Orissa is a coastal district where natural

calamities like cyclone, flood and drought occur every year. Hence, the economic condition of the people are deteriorating day by day. During the last three years this is happening on large scale. The State Government is not capable of tackling such types of frequent natural calamities.

The other adjoining districts of Kendrapada, Jagatsinghpur, Bhadrak and Balasore suffer from the fury of floods, drought, cyclone, etc. 80 per cent of the people here depend upon agriculture and their crops are damaged frequently. Hence, I request the Central Government to provide more funds so as to enable State Government to take suitable steps on a massive scale to check flood and provide better irrigation facilities to the area.

**(vii) Need to release more funds to the State Government of Haryana for providing speedy relief to the people affected by floods in the State**

[Translation]

SHRI JANGBIR SINGH (Bhiwani) : The unprecedented floods in Haryana, particularly in my Parliamentary constituency Biwani and Rohtak have created havoc and proved devastating in five Legislative Assembly constituencies falling in my Parliamentary constituency. Roads and drains have totally washed away and tubewells are not working. The flood water has damaged all the household goods. Kharif crops have been totally damaged and farmers are facing great difficulties in sowing Rabi crops. I am grateful for releasing 600 crores of rupees for flood relief by the Prime Minister. The entire Haryana is grateful to the hon. Prime Minister for this act of kindness.

I would like to make my humble submission that this amount is not adequate for revamping Haryana. Therefore, I urge upon the Government to release additional funds of Rs. 400 crore for speedy development.

**(viii) Need to reopen Ashok Paper Mill at Darbhanga, Bihar**

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga) : My constituency Darbhanga is a quite backward area. There was only one paper Mill namely Ashok Paper Mill in this area which is lying closed for several years. Earlier the Government had informed me that it would be brought under BIFR but no concrete action had been taken in this direction so far.

I request the Union Government to take concrete steps to reopen the Ashok Paper Mill, Darbhanga so that this backward area could make progress.